

Year 2022-23

I, Md. Parwez Mansoor, Son of Md. Mustfa, aged 43 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Office Attendant, Bihar Legislative Assembly Secretariat, Patna, Bihar give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:-

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Shahnaz Parween	Dependant-1 Name Mahjabi Parween	Dependant-2 Name Sabrin Parween	Dependant-3 Name Shama Parween	Dependant-4 Name Aliya Parween	Dependant-5 Name Amaira Parween	
(i)	Cash	10,150.00	5,545.00	NIL .	NIL	NIL	NIL	NIL NIL	
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI SAVING A/C Rs NIL	SBI SAVING A/C Rs 10,000/-	NIL	NIL	NIL	NIL		
(iii)	iii) Bonds		NIL	NIL	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Institutions, NSS, Postal Savings, LIC Policies, etc Motor NIL NIL NIL Vehicles (details		NIL	NIL	NIL	NIL NIL	NIL NIL	
(v)	Motor Vehicles (details of make, etc.)			NIL	NIL	NIL			
(vi)	Jewellery (give details of weight and value)	Jewellery NIL Gold-50gm. Igive details of weight and		NIL	NIL	NIL	NIL	NIL	
(Vii)	Other assets, such as values of claims / interests	such as values of claims /		NIL	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

Details of Immovable assents

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL	
(ii)	Non Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL .	NIL	NIL	NIL	NIL .	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Ancestral Property	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL	

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(2)I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Department (s)	Amount outstanding as on S. 00000/ =
(a)	(i) Loans from Banks	STATE BANK OF INDIA	3, 5.0.0.01.21-
	(ii) Loans from financial institutions	NIL	NIL /
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also	PAN NoANXPM0825H	
	Permanent Account Number (PAN)]		NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of prorietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

Place: PATNA

Date:- 13-02-2023

GPF/CPF/PRAN No. :-	PTS/BLA-1162									
Gender :-	M (M/F)									
Date of Birth :-	0	1	0	6	1	9	7	9	(DD/MM/YY)	
Class/Group :-	C (A/B/C)									
Cadre :-	Mess	sanger								
(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S Bihar Secretariat Service etc.)										
Home District:-	ВНА	GALF	UR							

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Md. June of Employee: Md. Parwez Mansoor

Designation: Office Attendant,

Department: Bihar Legislative Assembly, Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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